

**Allocation to Animal Husbandry Infrastructure Development Fund**

2330. SHRI C.M. RAMESH: Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

- (a) the details of fund allocation made for Animal Husbandry Infrastructure Development Fund (AHIDF) during the last two years; and
- (b) the details of funds spent so far?

THE MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (DR. SANJEEV KUMAR BALYAN): (a) and (b) During the year 2018-19 and 2019-20 budgetary allocation was ₹ 100.00 lakh and ₹ 2500.00 lakh for Animal Husbandry Infrastructure Development Fund (AHIDF) respectively. However, due to the pendency of the approval of the scheme, funds could not be spent.

**Grants to Andhra Pradesh and Telangana**

2331. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether it is a fact that Panchayati Raj grants under various schemes of the Ministry are not being released to Andhra Pradesh and Telangana in time during the last five years and in the current year;
- (b) if so, the details thereof;
- (c) the details of grants released under various schemes to Andhra Pradesh and Telangana during the last five years, year-wise and scheme-wise; and
- (d) the details of expenditure incurred, year-wise?

THE MINISTER OF PANCHAYATI RAJ (SHRI NARENDRA SINGH TOMAR): (a) and (b) Under the erstwhile scheme of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA) implemented during the year 2012-13 to 2015-16, Capacity Building-Panchayat Sashaktikaran Abhiyan (CB-PSA) during 2016-17 and 2017-18 and newly launched scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) being implemented w.e.f. 2018-19, funds were/have been provided to States for strengthening of Panchayati Raj Institutions (PRIs) across the country including Andhra Pradesh and Telangana. These schemes were/is demand driven in nature and funds had/have been released to States

on basis of their respective appraisable Annual Action Plan as approved by Central Executive Committee (CEC)/Central Empowered Committee (CEC).

Ministry of Panchayati Raj was also implementing the District component of the Backward Regions Grant Fund (BRGF) Programme in 272 identified backward districts of all the States of the country, except Goa, during the period 2006-07 upto 2014-15. This programme has been delinked from the budgetary support of the Central Government with effect from the financial year 2015-16 as the scheme has become a part of enhanced devolution of revenue to the States. BRGF funds were provided under two components viz. Development Grant and Capacity Building. Four districts of Andhra Pradesh and nine districts of Telangana were covered under the BRGF Programme.

(c) and (d) The details of grants released/utilized under various schemes of Ministry of Panchayati Raj including Finance Commissions' Grants to Andhra Pradesh and Telangana during the last five years, year-wise and scheme-wise are given in the Statement-I, Statement-II and Statement-III respectively.

***Statement-I***

*Details of funds released under the schemes of RGPSA/CB-PSA/RGSA to Andhra Pradesh and Telangana during last five years and cumulative utilization by these States since 2014-15 to 2018-19*

State	Release				Cumulative Unspent expendi- ture	Release 2018-19	Expen- diture 2018-19
	2014-15	2015-16	2016-17	2017-18			
	RGPSA		CB-PSA		(2014-15 to 2017-18)	RGSA	
Andhra Pradesh	24.19	12.50	91.61	81.35	200.22	9.43	67.97
Telangana	29.94	13.13	43.38	16.84	56.17	47.12	0*

\* Out of unspent balance of ₹ 47.12 crore for the period from 2014-15 upto 2017-18, an amount of ₹ 16.45 crore have been utilised by the State during 2018-19.

**Statement-II**

*Funds released under BRGF Programme during the financial year 2014-15 to  
Andhra Pradesh and Telangana and utilization reported by the States*

(₹ in crore)

Sl. No.	State	Sl.No.	District	2014-15	
				Funds released	Utilization reported
1.	Andhra Pradesh	1	Anantpur	17.74	17.74
		2	Chittoor	26.06	26.06
		3	Cuddapah	0.00	0.00
		4	Vizianagaram	0.00	0.00
		TOTAL Development Grant (DG)		-	43.80
		Capacity Building (CB)		-	0.00
		GRAND TOTAL (DG+CB)		-	43.80
2.	Telangana	1	Adilabad	26.20	26.20
		2	Karimnagar	23.38	23.38
		3	Khammam	0.00	0.00
		4	Mahaboobnagar	0.00	0.00
		5	Medak	0.00	0.00
		6	Nalgonda	0.00	0.00
		7	Nizamabad	0.00	0.00
		8	Rangareddy	21.52	21.52
		9	Warrangal	18.32	4.51
		TOTAL Development Grant (DG)		-	89.42
		Capacity Building (CB)		-	0.00
		GRAND TOTAL (DG+CB)		-	89.42

*Note:* (1) BRGF Programme has been delinked from budgetary support of the Central Government with effect from financial year 2015-16.

(2) Telangana was carved out of Andhra Pradesh during the year 2014-15.

**Statement-III**

*Allocation and release of Finance Commissions' Grants for Rural Local Bodies to the States of Andhra Pradesh and Telangana as on 11.03.2020*

(₹ in crore)

Sl. No.	States	2014-15		2015-16		2016-17		2017-18		2018-19	
		Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release
1.	Andhra Pradesh	828.11	1744.40	934.34	928.41	1463.45	1454.05	1686.85	1675.88	1947.32	858.99
2.	Telangana	652.88	895.16	580.34	580.34	908.99	908.99	1047.75	1047.75	1209.53	1071.59

**Centrally-sponsored de-addiction centres at Village Panchayat level**

2332. PROF. MANOJ KUMAR JHA: Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether Government proposes to implement centrally-sponsored schemes for de-addiction centres at the Village Panchayat level in the country, State/UT-wise;

(b) if so, the details of the de-addiction centres likely to be set up, State/UT-wise;

(c) whether any funds have been allocated for this purpose during the last five years and in the current year;

(d) if so, the details thereof, State-wise; and

(e) the details of the achievements made therefrom during the said period?

THE MINISTER OF PANCHAYATI RAJ (SHRI NARENDRA SINGH TOMAR):

(a) and (b) The Ministry of Social Justice and Empowerment implements a "Central Sector Scheme of Prevention of Alcoholism and Substance (Drug) Abuse, under which financial assistance is provided to Non-Governmental Organisations (NGO), Panchayati Raj Institutions, Urban Local Bodies etc. for, *inter alia*, running and maintenance of Integrated Rehabilitation Centres for Addicts (IRCAs), on the basis of the recommendation of the State Governments/Union territories Administrations.

Under this scheme, financial assistance up to 90% of the approved expenditure